

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No.1088/2019 in SLP(C) No.8620/2017

NANAK CHAND

Petitioner(s)

VERSUS

NARENDRA BHUSHAN

Respondent(s)

(With appln.(s) for exemption from filing O.T.)

Date : 25-10-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Haraprasad Sahu, Adv.
Mr. F.I. Choudhury, AOR

For Respondent(s) Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Mr. Ravindra Kumar, learned counsel accepts notice on behalf of the respondent-alleged contemnor and seeks time to file reply.

Reply may be filed within four weeks from today. Rejoinder affidavit thereto, if any, be filed within one week thereafter.

This contempt petition be listed after five weeks.

(Dipti Khurana)
Branch Officer

(Sarita Purohit)
AR-cum-PS